



**Central Administrative Tribunal
Principal Bench**

**CP No. 154/2019
in
OA No. 4000/2017**

New Delhi, this the 27th day of January, 2020

**Hon'ble Mr.S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed , Member (A)**

Amit Yadav
S/o Ajay Yadav
R/o H.No. 272, Naharpur
Sector-7, Rohini, Delhi – 110085.

- Applicant

(By Advocate: Ms. Amita Singh Kalkal)

Versus

1. Vijay Kumar Dev
Chief Secretary
Govt. of NCT, Department of Education, Old Secretariat, Delhi.
2. Sh. Rajesh Chopra
Secretary
Delhi Subordinate Service Selection Board
FC-18, Institutional Area, Karkardooma, Delhi – 110032.

- Respondent Contemnors

(By Advocate : Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Mr. S. N. Terdal :

When the matter is taken up for hearing, Mr. Anuj Kumar Sharma, counsel for respondent no. 2 – DSSSB submits that the respondent - DSSSB has sent dossier to the user department in compliance of the Tribunal's order dated 06.12.2018. In view of the same, CP is closed and notices issued to the alleged contemnors are discharged.

**(Mohd. Jamshed)
Member (A)**

**(S. N. Terdal)
Member (J)**